

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CA/657/2020

NAME OF THE PETITIONER : Aspire Edu Ventures India Pvt Ltd

NAME OF THE RESPONDENT(S) : Smart Training Resources India Pvt Ltd

UNDER SECTION : Sec 59 of CA, 2013

ORDER

Ld. Counsel Ms. Anitha Thomas for the Petitioner. Ld. Counsel
Mr. G. Mohammed Aseef for the Respondent.

List the matter for hearing on **08.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk